

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1723
ANSWERED ON:08.03.2010
BAN ON EXPORT OF RICE
Swamygowda Shri N Cheluvarya Swamy

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has imposed ban on export of all varieties of rice from India;
- (b) if so, the details thereof and the steps being taken to remove this ban;
- (c) whether there is huge drop in foreign exchange earnings due to the said ban on export of rice; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b): Government had imposed ban on export of rice, except basmati rice, vide Notification No.38 (RE-2007)/2004-2009 dated 15.10.2007. There is presently no proposal to remove this ban.

(c) & (d): Value of export of rice by India during last 5 years is given in the table below. It is evident from the data that there is a drop in foreign exchange earnings in 2008-09 and in current year (2009-10) due to the ban on export of non-basmati rice. However, the over all foreign exchange earnings on account of export of rice have not shown any steep decline after the imposition of ban on export of non-basmati rice.

(Value Rs. Crores)

Item/Year	2004	2005	2006	2007	2008	2009-2010
	-2005	-2006	-2007	-2008	2009	(Apr- Sept) (p) #
Non-basmati	3944.81	3178.17	4243.10	7410.74	1687.37	264.54
Basmati	2824.11	3043.10	2792.81	4344.58	9477.03	6201.34
Total	6768.92	6221.27	7035.91	11755.32	11164.40	6465.88

(p) - Provisional